

अतिरिक्त सुविधाओं के कारण व्यय

637. श्री हुकम देव नारायण यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे कर्मचारियों को 1977-78 और 1978-79 के दौरान दी गई अतिरिक्त सुविधाओं के कारण कितना अतिरिक्त व्यय किया गया ; और

(ख) उनकी बकाया राशि के भुगतान के लिए कुल कितना व्यय किया गया ?

रेल मंत्रालय में राज्य मंत्री (श्री सिध नारायण) :

(क) अतिरिक्त सुविधाओं पर अतिरिक्त खर्च का भय बहुत व्यापक है जिसकी मात्रा बताना संभव नहीं है। फिर भी, रेल कर्मचारियों को, 1977-78 और 1978-79 में ग्रेड बढ़ाने के रूप में विभिन्न भत्तों पर पुनर्विचार, प्रवर्ण ग्रेड आदि, के कुछ लाभों को कार्यान्वित किया गया तथा कुछ को कार्यान्वित किया जा रहा है। किये गए अतिरिक्त व्यय के बारे में अभी नहीं बताया जा सकता।

(ख) ऊपर भाग (क) में बताये गए कारण से बकाया के भुगतान के रूप में खर्च की गई कुल राशि भी नहीं बतायी जा सकती। सभी मामलों में भागे कोई बकाया देय नहीं है। वह तब ही देय है जबकि पूर्व व्याप्ति से एक विशेष लाभ की स्वीकृति दे दी गयी हो।

Availability of Wagons for Maharashtra.

638. SHRI G. M. BANATWALLA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that actual availability of railway wagons for priority movement of coal and coke was much below the sanctioned quota for Maharashtra during 1978 ;

(b) if so, the extent of shortage in case of each variety of coal and coke ;

(c) what steps, if any, have been taken to ensure actual availability of wagons according to sanctioned quota ;

(d) whether the Maharashtra quota for 1979 for Slack Coal, B.P.H.C., B.H. H.C. and soft coke has been reduced ; and

(e) Whether in view of adverse effects on industry owing to the aforesaid cut the Government propose to restore the original quota ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) : (a) There had been a marginal shortfall in some months in meeting the wagon requirement of the collieries which supply coal to Maharashtra. But at present, there is virtually no shortfall.

(b) Separate quota was not laid down for movement of various types of coal and coke in the year 1978. Hence the information is not available.

(c) Aggregate sanctioned quota is always in excess of expected level of availability of coal/coke and transport is planned for the movement of the available quantity of coal.

(d) No

(e) Does not arise.

Merger of Trade Unions with HMS in Delhi

639. SHRI MADHAVRAO SCINDIA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) whether Government are aware that a large number of trade Unions in the capital have decided to merge with HMS ;

(b) if so, whether the representatives of these Unions have apprised him in this regard ; and

(c) the reaction of Government thereto ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) The Ministry of Labour has no such information.

(b) and (c). Do not arise.

Promotion of Professors and Doctors in AIIMS

640. SHRI MADHAVRAO SCINDIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the promotion channels of professors and doctors in All India Institute of Medical Sciences is not sufficient due to which there has been stagnation as a result most of the professors and doctors have left the Institute to seek job elsewhere ;